

NATIONAL COMPANY LAW TRIBUNAL
NEW DELHI BENCH

(IB)-1744(ND)2019

CORAM:

PRESENT: MR. L.N. GUPTA
HON'BLE MEMBER(T)

MS. INA MALHOTRA
HON'BLE MEMBER (J)

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING BEFORE NEW DELHI
BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 07.02.2020**

**NAME OF THE COMPANY: M/s. Syndicate Bank. V/s. M/s. Bulland
Buildtech Pvt. Ltd.**

SECTION 7 of IBC Code,2016


S.NO.	NAME	DESIGNATION	REPRESENTATION	SIGNATURE
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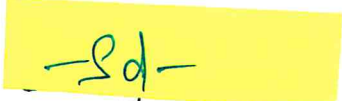
Present:

**Ms. Anju Jain, Mr. Hitesh Sachar, Ms. Srishti
Badhwar, Advocates for the Petitioner
Mr. Videh Vaish, Advocate, Mr. Hari Lal
Krishna, PCS, for the Respondent.**

ORDER

Ld. counsel for the Financial Creditor prays for some time as a fresh OTS has been proposed by the Corporate Debtor which is under consideration. Let an affidavit be filed by the next date of hearing, whether the same has been accepted or rejected. To come up on 11th March, 2020.


(L.N. Gupta)
Member (T)


(Ina Malhotra)
Member (J)

(Dilshad)